

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~

16.01.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	For orders	397/ 398	VRAR Rama-krishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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30. KAVITHA S  
 9741630496

PETITIONER



[FOR SANJAY KRISHNA]

**ORDER**

Counsel for Petitioner is present. Matter is listed for further clarification and hearing. List it on 01.02.2018.

  
 Member (T)

  
 Member (J)